

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**LOK SABHA**  
**UN-STARRED QUESTION NO. 572**  
TO BE ANSWERED ON 09.12.2022

**ANGANWADI CENTRES IN KARNATAKA**

572. SHRI NALIN KUMAR KATEEL:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the details of the Anganwadi Centres (AWCs) sanctioned in Karnataka during each of the last three years;
- (b) the number of AWCs which are operational in the state;
- (c) whether it is a fact that many AWCs have stopped functioning due to manpower shortage, if so, the details thereof;
- (d) whether it is also a fact that the remuneration paid to AWCs and assistance is not adequate and needs to be revised at regular intervals; and
- (e) if so, the details thereof and action taken thereon?

**ANSWER**

MINISTRY OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI SMRITI ZUBIN IRANI)

(a) & (b) As on 30.6.2022, there are 65,911 sanctioned and operational Anganwadi Centres (AWCs) in the State of Karnataka.

(c) No such instance has come to the knowledge of this Ministry.

(d) & (e) Anganwadi Workers (AWWs) and Anganwadi Helpers (AWHs) are paid monthly honorarium as decided by the Government from time to time. Presently, honorarium of AWWs at main-AWCs is ₹ 4,500/- per month; AWWs at mini-AWCs is ₹3,500/- per month; AWHs is ₹2,250/- per month. AWWs are paid a performance linked incentive of ₹ 500/- per month while for AWHs the performance linked incentive is ₹250/- per month. In addition, States/UTs are also paying additional monetary incentives/honorarium to these functionaries from their own resources.

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